

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 328 of 2013
& I.A. No.432 of 2013**

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Shyam Ferros Alloys Ltd. ... Appellant(s)

Versus

Central Electricity regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kumar
Mr. Apoorva Misra
Ms. Radhika Gupta**

ORDER

Admit. Issue notice to the Respondents returnable on 2.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **21.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt